

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 11th January, 2019

In the matters of:

APPEAL NO. 118 OF 2016

Welspun Renewable Energy Pvt. Ltd.

...Appellant(s)

Vs.

**Tamilnadu Electricity Regulatory Commission
& Anr.**

...Respondent(s)

APPEAL NO. 151 OF 2016

National Solar Energy Federation of India

...Appellant(s)

Vs.

**Tamilnadu Electricity Regulatory Commission
& Anr.**

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list these matters for hearing on **28.01.2019.**

(Court Master/PS)

Pr/kt